

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JANUARY 2023**

Sl. No.	Nature	Opening balance as on 01.01.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.01.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	61	0			0			3	3	58	3
2	WA	659	50	1		51			34	34	676	0
3	WPC	10617	584	3	1	588			570	570	10635	11
4	WPL	1092	31			31			2	2	1121	0
5	WPS	18367	989	13		1002	2		756	758	18611	21
6	WPT	704	34			34			15	15	723	1
7	WPCR	2728	76			76	4		78	82	2722	15
8	WPPIL	312	13			13			18	18	307	0
9	WP 227	1652	100	1	6	107			72	72	1687	1
10	WPHC	3	1			1			1	1	3	0
A	TOTAL (1 to 10)	36195	1878	18	7	1903	6	0	1549	1555	36543	52
1	FA	2982	18	2		20	1		14	15	2987	7
2	FAM	357	1	1		2		1	16	17	342	5
3	FA(MAT)	350	25		1	26			10	10	366	0
4	SA	5594	89	3		92			31	31	5655	23
5	MA	334	18		1	19			4	4	349	0
6	MAC	8932	178	4		182	1		27	28	9086	13
7	CR	304	17	1		18		3	3	6	316	1
8	MCC	783	65	1		66		1	64	65	784	2
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	2	0			0			0	0	2	0
12	TPC	132	19			19			7	7	144	0
13	CONT	2324	84			84			115	115	2293	6
14	ITA	4	0			0			0	0	4	0
15	ARBA	217	7			7			2	2	222	0
16	ARBAP	7	0			0			0	0	7	0
17	ARBR	42	10			10			1	1	51	0
18	TAXC	187	26			26			6	6	207	0
19	REVP	204	16		1	17			11	11	210	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	22773	573	12	3	588	2	5	311	318	23043	57
	TOTAL (A+B)	58968	2451	30	10	2491	8	5	1860	1873	59586	109
MAIN CRIMINAL CASES												
1	CRREF	4	1			1			0	0	5	
2	CRA	15903	271			271	2		182	184	15990	111
3	CRR	6007	125			125			104	104	6028	27
4	MCRC	1670	819	1		820	4		1083	1087	1403	0
5	MCRCA u/s 438 CrPC	407	150			150	2		189	191	366	0
6	CONTR	5	0			0			1	1	4	1
7	CRMP	5057	234	1		235	4		183	187	5105	14
8	TPCR	32	3			3			3	3	32	0
9	ACQA	3131	41	1		42	2		7	9	3164	5
C	TOTAL (1 to 9)	32216	1644	3	0	1647	14	0	1752	1766	32097	158
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		91184	4095	33	10	4138	22	5	3612	3639	91683	267
PENDENCY INCREASE/DECREASE		91184	INCREASE (+499)								91683	

Over 5 Years Pendency as on 01.01.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.01.2023	Over 5 Years Decrease Pendency during the month
30262	13	267	30008	-254

(K. VINOD KUMAR)
REGISTRAR (JUDICIAL)